

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.08.2020 (THURSDAY)

In the court of the Registrar (Virtual Mode)

02:15 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1774 of 2020 in Comp. App. (AT) No. _ of 2020	Arul Muthu Kumaaru Samy, Ex-Shareholder of Chikara Eco Ventures Ltd. Vs. Registrar of Companies	K. S. Mahadevan

Copy to: -

- 1. Notice Board**
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By Order
-sd/-
Assistant Registrar